

आयकर अपीलीय अधिकरण, चण्डीगढ़ न्यायपीठ, "बी" चण्डीगढ़
IN THE INCOME TAX APPELLATE TRIBUNAL
DIVISION BENCH, 'B' CHANDIGARH

श्री संजय गर्ग, न्यायिक सदस्य एवं श्रीमती अन्नपूर्णा गुप्ता, लेखा सदस्य
BEFORE SHRI SANJAY GARG, JUDICIAL MEMBER AND
Ms. ANNAPURNA GUPTA, ACCOUNTANT MEMBER

आयकर अपील सं./ ITA No. 585/CHD/2019

निर्धारण वर्ष / Assessment Year : 2014-15

M/s Tapan Motors, Sushant, Solan Bye Pass Kather, Solan	बनाम	The Chief CIT (OSD), Shimla
स्थायी लेखा सं./PAN NO: AAJFP2947A		
अपीलार्थी/Appellant		प्रत्यर्थी/Respondent

Hearing though video Conferencing

निर्धारिती की ओर से/Assessee by : Shri Tej Mohan Singh, Advocate
राजस्व की ओर से/ Revenue by : Dr G.S. Phani Kishore, CIT

सुनवाई की तारीख/Date of Hearing : 06.07.2020
उदघोषणा की तारीख/Date of Pronouncement : 06.07.2020

आदेश/Order

Per Sanjay Garg, Judicial Member:

The present appeal has been preferred by the assessee against the order dated 26.3.2019 of the Pr. Commissioner of Income Tax, Shimla

2. At the outset, Ld. Counsel for the assessee vide letter dated 3.7.2020 has submitted that the assessee is not interested in pursuing the appeal, as such, he intends to withdraw the present appeal. The Ld.

DR has no objection for the said withdrawal.

In view of the above, we grant permission to the assessee to withdraw the appeal. Consequently, the appeal of the assessee is hereby dismissed as 'Withdrawn'

Order pronounced on 06.07.2020

Sd/-

(अन्नपूर्णा गुप्ता / ANNAPURNA GUPTA)

लेखा सदस्य/ Accountant Member

Dated : 06.07.2020

"आर.के."

Sd/-

(संजय गर्ग / SANJAY GARG)

न्यायिक सदस्य/ Judicial Member

आदेश की प्रतिलिपि अग्रेषित/ Copy of the order forwarded to :

1. अपीलार्थी/ The Appellant
2. प्रत्यर्थी/ The Respondent
3. आयकर आयुक्त/ CIT
4. आयकर आयुक्त (अपील)/ The CIT(A)
5. विभागीय प्रतिनिधि, आयकर अपीलीय आधिकरण, चण्डीगढ़/ DR, ITAT, CHANDIGARH
6. गार्ड फाईल/ Guard File

आदेशानुसार/ By order,

सहायक पंजीकार/ Assistant Registrar